

TELANGANA STATE ADVOCATES WELFARE TRUST

In view of the clarification sought from the Bank officials for on line transfer of the financial assistance to the needy advocates as per the notifications dated 7th, 8th and 11th May, 2020, all the applicants / Advocates and Advocates' Clerks are required to furnish the Aadhaar number.

- 1) The applicants / Advocates are requested to furnish Aadhaar number in the application to be submitted to the Bar Associations.
- 2) The applicants / Advocates' Clerks are requested to furnish Aadhaar number in the application to be submitted to the Bar Associations.
- 3) The Bar Associations, after scrutiny of the applications, are requested to furnish all the particulars of the eligible applicants / Advocates / Advocates' Clerks in Excel Sheet as prescribed in the below format attached herewith.

FORMAT							
PARTICULARS OF ADVOCATES FINALIZED BY BAR ASSOCIATIONS FOR FINANCIAL ASSISTANCE							
Sl. No.	Name of the Advocate Clerk	Enrollment Number	Phone Number	Aadhaar Number	Bank Account Number	Name of the Bank & Branch	IFSC Code
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1							
2							
3							
4							
5							

FORMAT							
PARTICULARS OF ADVOCATES' CLERKS FINALIZED BY BAR ASSOCIATIONS FOR FINANCIAL ASSISTANCE							
Sl. No.	Name of the Advocate Clerk	Registration Number, Date & Year	Phone Number	Aadhaar Number	Bank Account Number	Name of the Bank & Branch	IFSC Code
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1							
2							
3							
4							
5							